

File No.LAW-Estt/156/2022-10-Law, Justice and Parliamentary Affairs

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: 1829 -JK (LD) of 2023.
Dated : 30 - 01 - 2023.

In the interest of administration, sanction is accorded to the transfer of Mr. Khursheed Ahmad Bhat, Additional Secretary to Government presently posted in the Department of Law, Justice and Parliamentary Affairs holding additional charge of the Directorate of SKIMS, Srinagar is posted in the Directorate of Litigation, Kashmir as Director Litigation against available post with immediate effect.

The above said officer shall be deemed to have been relieved from the date of issuance of this Order.

By Order of Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government.

Dated: 30 - 01 - 2023.

No: LAW-Estt/156/2022-10.

Copy to the:-

1. Principal Secretary to the Lieutenant Governor, Raj Bhavan.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Secretary to Government, General Administration Development Department
4. Director, SKIMS Soura Srinagar
5. Director Finance, Department of Law, Justice and Parliamentary Affairs
6. Director Litigation, Kashmir.
7. Mr. Khursheed Ahmad Bhat, Director Litigation, Kashmir for information
8. Director, Archives, Archaeology and Museums, J&K Jammu
9. Private Secretary to the Chief Secretary for information of the Chief Secretary
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affair for information of the Secretary.
11. Treasury Officer, Saddar Treasury, Srinagar
12. Incharge Website
13. Government Order file.

(Shamim Ahmad Wani) 30.1.23
Deputy Legal Remembrancer.

30.01.2023